

1	2	3	4	5	6	7	8	9	10
2.	-do-	Galena	Rajnandgaon	Karemtara	2.23	17.2.98	1	-	Agarwal Minerals, Prop : Manoj Agarwal Raipur (M.P.)
3.	-do-	Laterite & Clay	Jabalpur	Sahehar	23.22	17.2.98	1	-	Hement Gupta S/o N.K. Gupta Garg Chauraha, Katni Distt. Jabalpur (M.P.)
4.	-do-	Limestone	Damoh	Ghira & Others	763.35	17.3.98	2	-	Diamond Cements Prop : Mysore Cement Ltd. PO-Narasinhgad Distt. Damoh (M.P.)
5.	-do-	Pyrophyllite & Diaspore	Chhatarpur	Mugawari	7.00	27.2.98	1	-	1) Ritesh Kumar Khare Ward No. 5, Art School Rd. Chhatarpur 2) Deepak Kumar Khare Mugari, Tal Bijnwar Dt-Chhatarpur
6.	-	Silica Sand	Khargaon	Chandrapura	0.41	9.3.98	1	-	Shrae Enterprises (Firm) 6, Mahashwar Road Pagariya Bhawan, Badwada Distt. Khargaon (M.P.)
7.	-do-	White Clay	Jabalpur	Koniya	1.88	17.2.98	1	-	Sunil Agarwal Post Krupalpur dt. Satna (M.P.)

Housing Loan under Indira Awas Yojana

267. SHRIMATI OMVATI DEVI : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether the criteria laid down by the Centre for providing Housing Loan to the poor villagers under Indira Awas Yojana is being violated in Bihar, particularly in Benipur, Darbhanga by processing the false loan files for the grant of loans to the illegible persons;

(b) if so, whether any inquiry to the matter has been conducted;

(c) if so, the details thereof; and

(d) the action taken against the guilty persons and the steps taken to curb recurrence of such activities in future?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT : (SHRI BABAGOUDA PATIL) : (a) Under Indira Awas Yojana 100% grant/subsidy is provided to the BPL poor for construction of houses. There is no provision of extending housing loan under Indira Awas Yojana.

(b) to (d) In view of the reply at (a) above question does not arise.

BALCO

268. SHRI FAGGAN SINGH KULESTE : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether Bharat Aluminium Company Limited (BALCO) in Mandla of Madhya Pradesh have sought the lease of mining in Hazari Dadar;

(b) if so, the time by which lease is likely to be granted to the Company;

(c) whether the term of this company is going to complete in September, 1999;

(d) if so, whether the Company has sent any proposal to the Government for the extension of time; and

(e) if so, the period for which it is likely to be extended with full details in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI RAMESH BAIS) : (a) to (e) BALCO was granted mining lease for bauxite in April, 1977 in Hazaridadar area in Mandla District which was valid for 10 years. However, in November, 1986, when BALCO submitted application for renewal on mining lease. It was rejected by the State Govt. on the ground that the area in question falls in the forest area. BALCO went in appeal in December, 1989 against the order of the State Government and the Central Government Tribunal by its order dated 10th January, 1990 set aside the order of State Government and advised the State Government to decide the renewal of lease on merits. Mining lease period of Raktidadar, Nanhoodadar and Khurkhuridadar area of Mandla Distt. (MP), other mines of BALCO, will expire on 12.9.1999. No proposal for the extension of lease for these areas have been received since the bauxite reserves will be mined out before expiry of lease period.

[English]

Gauge Conversion of Rupa-Bangriposi Railway Line

269. SHRI KHARABELA SWAIN : Will the Minister of RAILWAYS be pleased to state :

(a) The gauge conversion of Rupsa-Bangriposi railway line in Orissa has abruptly stopped after its inauguration three years back;

(b) if so, the reasons therefor;

(c) whether the Government have any proposal to restore the above work; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) to (d) No, Sir. The work is in progress between Kms. 0 to 75. The work is being progressed as per availability of resources.

[Translation]

Linking of Tonk with Railway Network

270. SHRI DOWARKA PARSHAD BAIRWA : Will the Minister of RAILWAYS be pleased to state :

(a) the reasons for closing down Jalpur-Malpura-Toda Rai Singh Section metre gauge line;

(b) whether the Government propose to take some effective steps to bring Tonk district headquarter in Indian Railways map;

(c) if so, whether the Government have conducted any techno-economic engineering survey in this regard; and

(d) if so, the time by which the above town is likely to be linked with railway network ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) The line was closed being an unremunerative branch line making losses.

(b) There is no proposal for rail linking Tonk at present.

(c) Surveys have been conducted in the past.

(d) Does not arise as the work is not sanctioned so far.

[English]

Setting up of Vijayanagar Steel Plant

271. SHRI K.H. MUNIYAPPA : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether the foundation stone for setting up of Vijayanagar Steel Plant in Karnataka has been laid down;

(b) if so, the present status thereof;

(c) whether the Government have any proposal to allow private and public sectors to set up steel plant in Karnataka; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI RAMESH BAIS) : (a) Yes, Sir.

(b) The foundation stone was laid in 1971. Subsequently land acquired for the purpose of setting up the steel plant as a central Public Sector Undertaking was transferred to the Govt. of Karnataka in 1994. On a part of this land, M/s. Jindal Vijayanagar Steel Ltd., jointly with Karnataka State Industrial Investment & Development Corporation (KSIIDC) are presently setting up an integrated steel plant to produce 1.57 million tpa of hot rolled steel flat products. M/s. Mukand Vijayanagar Steel Ltd. has also proposed to set up an integrated steel plant on the remaining area available at the location.

(c) Under the New Industrial Policy, in vogue since July 1991, iron and steel industry has been delicensed and no industrial licence is now necessary save for certain locational restrictions for setting up of a steel plant.

(d) Pursuant to the New Industrial Policy, Govt. of Karnataka have cleared several iron and steel projects. Of these one unit namely M/s. Bellary Steel and Alloys Ltd. is presently setting up a steel plant of a capacity of 0.5 million tpa in Navinahally, District Bellary.

Local Flavour of Decor and Design at Airport

272. SHRI K. C. KONDAIAH : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the Union Government have asked the State Governments to adopt airports and give it a local flavour in terms of decor and design;

(b) if so, the action that has been taken to bring certain changes in the Bangalore airport by the Karnataka Government.

(c) whether traditional lamps, a nandi statue and other important indicators of the local culture and heritage are going to be introduced at Bangalore airport; and

(d) if so, the time by which the work is likely to be executed there ?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : (a) It is the general policy adopted by AAI to give a local flavour to terminal buildings in respect of exterior architecture and interior design.

(b) to (d) AAI has initiated action to provide art pieces and antiques indicating the local culture and heritage. This is an ongoing process.

Budget Provision for Umroi (Shillong) Airport

273. SHRI P.R. KYNDIAH : Will the Minister of CIVIL AVIATION be pleased to state :